

Central Administrative Tribunal
Principal Bench
New Delhi

O.A. No. 2631/92

(5)

This the 19th day of November, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J).
HON'BLE SHRI N. SAHU, MEMBER (A).

Miss K. Dayamani
Asst. Nursing Superintendent
Dr. Ram Manohar Lohia Hospital
New Delhi. Applicant
(By Advocate None)

Versus

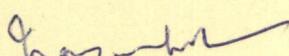
1. Union of India through
The Secretary
Min. of Health & Family Welfare
Nirman Bhawan
New Delhi
2. The Director General Health Service
Nirman Bhawan
New Delhi
3. The Medical Superintendent
Dr. Ram Manohar Lohia Hospital
New Delhi. Respondents.
(By Advocate none)

ORDER (Oral)

By Hon'ble Dr. Jose P. Vergheese, VC (J).

None appears even on the second call.
This matter is dismissed in default for non-prosecution.

RB


(N. SAHU)
M(A)


(DR. JOSE P. VERGHESE)
V.C. (J)